

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

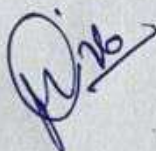
**FOR THE ATTENTION OF THE STAKEHOLDERS OF SANDHAR ECCO GREEN
ENERGY PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	SANDHAR ECCO GREEN ENERGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/05/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74900DL2013PTC252844
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	307, AGARWAL COMPLEX S-524, SHAKARPUR, MAINVIKAS MARG NEW DELHI DL 110092 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22/05/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Manisha Rawat A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301 manisharawatfcs@gmail.com Ph. 0120-4227699
8.	LAST DATE FOR SUBMISSION OF CLAIMS	21/06/2021

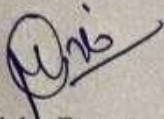
Notice is hereby given that the Sandhar Ecco Green Energy Private Limited has commenced voluntary liquidation on 22nd May, 2021.

The stakeholders of Sandhar Ecco Green Energy Private Limited are hereby called upon to submit a proof of their claims, on or before 21/06/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. all other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



***Office of the Liquidator is temporarily closed due to lockdown imposed by the Govt. of Uttar Pradesh, therefore all the stakeholders are requested to file their claims through electronic mode by email as mentioned in column 7.**



Manisha Rawat

Liquidator

IBBI Registration No: IBBI/IPA-002/IP-N00233/2017-18/10684

Date: 26th May, 2021

Place: Noida